

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

((I.A.no.75055/2022 (application for bail)))

Date : 26-06-2023 This appeal was called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
[VACATION BENCH]

For Appellant(s) Mr. Rishi Malhotra, AOR

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR

Mr. Rishi Sehgal, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 10.07.2023.

(NEETA SAPRA)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR